

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.01.2021 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 674 of 2020	Gopalpur Ports Ltd. Vs. Sri Avantika Contractor (I) Ltd.	Nikhil Jain	Kumar Anurag Singh
<b>2.</b>	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal-R3, R4 & R5
<b>3.</b>	Comp. App. (AT) (Ins) No. 1024 of 2020	Aavanor Systems Pvt. Ltd. Vs. Pers Enterprises Pvt. Ltd.	Mohit D. Ram	
<b>4.</b>	Comp. App. (AT) (Ins) No. 1032 of 2020	P.Murali Shankar & Ors. Vs. Bhagyalakshmi Homes LLP	Ishaan George	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP
<b>6.</b>	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	

## **For Hearing**

<b>7.</b>	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agra Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
<b>8.</b>	Comp. App. (AT) (Ins) No. 675 of 2020	Silvassa Cement Products Pvt. Ltd. Vs. Noor India Buildcon Pvt. Ltd.	Ritu Mundra	Devashish K. Trivedi

**12:00 Noon**

**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Gaurav Kapadia-R1 Ashim Sood-R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Sandeep Singhi-R1 Ruby Singh Ahuja- R2

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**